## **Development of Rallway Station in West Bengal**

1927. SHRI PALAS BARMAN: Will the Minister of RAILWAYS be pleased to state:

- (a) the number of railway stations in West Bengal developed and facilities provided during the last three years and amount spent thereon.
- (b) whether there is any proposal to develop more railway stations in West Bengal during 1990-91; and
  - (c) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES):(a) During the last three years 59 Railway Stations have been developed in the state of West Bengal at a total cost of Rs. 928.96 lakhs. Various works pertaining to provision/extension of waiting halls, foot over bridges, platform coverings, raising of platforms, renovation of station buildings, improvement to lighting, drinking water facilities, waiting rooms for upper class passengers, retiring rooms were undertaken in this regard.

- (b) Yes, Sir.
- (c) 03 Railway Stations in West Bengal are proposed to be developed during 1990-91 at a cost of Rs. 269.62 lakhs.

#### Effect of "Open Sky Policy" on Airlines

- SHRI A. CHARLES: Will the 1928 Minister of CIVIL AVIATION be pleased to state:
- (a) the number of flights, sector-wise, operated during the last two years under the 'Open Sky Policy';
- (b) the objectives of the 'Open Sky Policy;

- (c) whether the policy has affected the sale and profitability of Air India, Indian Airlines or Vayudoot; and
  - (d) if so, the details thereof?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) The information is under collection.

- (b) The objective of the Open Sky Policy is to augment the cargo carrying capacity out of India by Permitting foreign carriers easier access to Indian Market and facilitate movement of export cargo.
  - (c) No, Sir.
  - (d) Does not arise.

### Vayudoot Service Between Thanjavur and Madras

- 1929. SHRI S. SINGARAVADIVEL: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether Vayudoot service between Thaniavur and Madras has been cancelled and Vayudoot service between Trichy and Madras introduced in lieu thereof:
  - (b) if so, the reasons therefor; and
- (c) the steps taken for the restoration of this service between Thaniavur and Madras?

THE MINISTER OF STEEL AND MINES AND MINSTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) No, Sir.

- (b) Does not arise.
- (c) Due to the shortage of aircraft capacity, it would not be possible for Vayudoot Limited to restore the service to Thanjavur

immediately.

# Booking of Betel Leave at Howrah Station

1930. SHRI SATYAGOPAL MISRA: Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have restricted the booking of Betel Baskets at Howrah Station; and
  - (b) if so, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) and (b). Information is being collected and will be laid on the Table of the Sabha.

#### Cost of Imported Crude Oil

- 1931. SHRI A. K. A ABDUL SAMAD: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:
- (a) the average landed cost of imported crude oil per metric tonne during 1987, 1988 and 1989 in rupees.

- (b) the average well-head cost of indigenous crude oil per metric tonne during the corrresponding period;
- (c) the royalty paid to the producing Sate and included in the average well-head cost of indigenous crude oil;
  - (d) the date of last revision of royalty;
- (e) whether the producing States are satisfied with the royalty or whether they have asked for enhancement; and
- (f) if so, the response of Government thereto?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURU-PADASWAMY): (a) The weighted average landed cost of imported crude oil during the year 1987, 1988 and 1989 was Rupees 1727, 1587 and 1965 per metric tonne respectively.

(b) The average cost of production of crude oil for the years 1987-88 to 1989-90 is as under:-

Year	Cost (Rs. per tonne)	
	ONGC	OIL
1987-88	1215	1225.56
1988-89	1319	1311.28
1989-90	1637	1569.17

(c) For the years 1987-88 and 1988-89 royalty was paid at the rate of Rs. 192/- per tonne and for the year 1989-90 in addition to Rs. 192/- per tonne the States of Assam and Gujarat were paid an ad hoc additional royalty at the rate of Rs. 100/- per tonne, pending finalisation of rate for the period 1.4.1987

to 31.3.1990.

- (d) The rates of royalty were last revised with effect from 1.4.1984.
  - (e) No, sir. The State Governments